

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. NO.3 IN CIVIL APPEAL NO.3540 OF 2002

B. ARVIND KUMAR

Appellant (s)

VERSUS

GOVERNMENT OF INDIA & ORS.

Respondent(s)

(For early hearing and office report)

Date: 13/05/2005 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Applicant (s)

Mr. B.S. Banthia,Adv.

For Respondent(s)

Mr. Amarjeet Singh,ASG.

Ms. Shilpa Singh,Adv.

Ms. Anil Katiyar,Adv.

Mr. K.V. Bhatt,Adv.

Mr. B.V. Balaram Das,Adv.

UPON hearing counsel the Court made the following

O R D E R

The interlocutory application is dismissed.

[T.I. Rajput]

Court Master

[V.P. Tyagi]

Court Master